[Price: Rs.1-00 Paise





ఆంధ్రప్రదేశ్ రాజపత్రము THE ANDHRA PRADESH GAZETTE

PART IV-A EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 14

AMARAVATI, MONDAY, 10th SEPTEMBER, 2018.

ANDHRA PRADESH BILLS ANDHRA PRADESH LEGISLATIVE ASSEMBLY

The following Bill was introduced in the Andhra Pradesh Legislative Assembly on 10th September, 2018.

L. A. BILL No. 14 of 2018

A BILL FURTHER TO AMEND THE MOULVI ABDUL HAQ URDU UNIVERSITY ACT, 2016.

Be it enacted by the Legislature of the State of Andhra Pradesh in the Sixty-ninth year of the Republic of India as follows:-

- 1. (1). This Act may be called the Moulvi Abdul Haq Urdu University (Amendment) Act, 2018.
- Short title and commencement
- (2) It shall come into force on such date, as the Government may, by notification, appoint.

Amendment of section 1, Act No. 13 of 2016.

In the Moulvi Abdul Haq Urdu University Act, 2016 (hereinafter referred to as the Principal Act), in section 1, in sub-section (1), for the expression "the Moulvi Abdul Haq Urdu University Act, 2016", the expression "Dr. Abdul Haq Urdu University Act, 2016" shall be substituted. Amendment of section 3.

3. In the Principal Act, in section 3, in sub-sections (1) and (3) for the words "Moulvi Abdul Haq Urdu University", the words "Dr. Abdul Haq Urdu University" shall be substituted.

STATEMENT OF OBJECTS AND REASONS

The Government of Andhra Pradesh has enacted the Moulvi Abdul Haq Urdu University Act, 2016 (Act 13 of 2016) to establishment of Urdu University at Kurnool in the name of the Moulvi Abdul Haq Urdu University.

The Vice Chancellor, the Moulvi Abdul Haq Urdu University, Kurnool has informed that the name of the Urdu University in necessary to be further clarified as Dr. M. Abdul Haq Urdu University instead of Dr. Moulvi Abdul Haq Urdu University, both names are not correct. The correct name is "DR. ABDUL HAQ URDU UNIVERSITY"

The two personalities of the same name as follows:

- (i) Moulvi Abdul Haq, who migrated to Pakistan, is known as Babai Urdu. He was the one who has prepared the famous English Urdu Dictionary and had contributed to the development of Urdu language and literature.
- (ii) Dr. Abdul Haq of Kurnool was a Philanthropist and was the founder of Osmania College of Kurnool. Apart from this he also served as the E.C. member of the Madras University. He is known for his contribution in the field of education for minorities.

Accordingly, Government have decided to rename the Moulvi Abdul Haq Urdu University as Dr. Abdul Haq Urdu University by amending the Moulvi Abdul Haq Urdu University Act, 2016 suitably.

This Bill seeks to give effect to the above decision.

GANTA SRINIVASA RAO,
MINISTER FOR HUMAN RECOURSES DEVELOPMENT.

MEMORANDUM REGARDING DELEGATED LEGISLATION

Clause 1(2) of the Bill authorizes the Government to issue notification in respect of matters specified therein. The notification issued which is intended to cover matters mostly of procedural nature has to be laid on the Table of the Legislature of the State and will be subject to any modifications made by the Legislature of the State.

The above provision of the Bill regarding delegated legislation are thus of a normal type and are mainly intended to cover matters of procedure.

GANTA SRINIVASA RAO,
MINISTER FOR HUMAN RECOURSES DEVELOPMENT.

MEMORANDUM UNDER RULE 95 OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE ANDHRA PRADESH LEGISLATIVE ASSEMBLY

The Moulvi Abdul Haq Urdu University (Amendment) Bill, 2018 after it is passed by both houses of the Legislature of the State may be submitted to the Governor for his assent under Article 200 of the Constitution.

GANTA SRINIVASA RAO, MINISTER FOR HUMAN RECOURSES DEVELOPMENT.

> M. VIJAYA RAJU, Secretary to State Legislature (I/c).

Special of the first test 1930 and the control of t

UNE WYDY!

පරතුුරුධීන් සම්පාහ පරතුරුධීන් නත්තරාහන්

ఈ క్రింబ జుల్లు ఆంధ్రప్రదేశ్ శాసనసభలో 2018, సెప్టెంబరు 10వ తేబీన ప్రవేశపెట్టబడినబి.

2018లోని 14వ శాసనసభ జిల్లు

మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయ చట్టము, 2016ను ఇంకనూ సవరించుటకైన బిల్లు.

భారత ప్రజారాజ్యపు అరవై తొమ్మిదవ సంవత్సరములో ఆంధ్రప్రదేశ్ రాష్ట్ర శాననమండ**ల** ఈ క్రింది విధముగా శాసనము చేసినది:-

- 1. (1) ఈ చట్టమును మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయ (సవరణ) చట్టము, 2018 సంగ్రహనామము మరియు అని పేర్కొనవచ్చును.
- (2) ఇది, ప్రభుత్వము అధిసూచన ద్వారా నియతము చేయునట్టి తేదీన అమలులోనికి రావలెను.
- 2. (ఇందు ఇటుమీదట క్రుధాన చెట్టమని పేర్కొనబడు) మౌల్పీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయ 1వ పరివ్చేదమునకు చెట్టము, 2016 యొక్క 1వ పరిచ్చేదపు, ఉపపరిచ్చేదము (1)లోని "మౌల్పీ అబ్దుల్ హక్ ఉర్దూ 2016లోని 13వ చెట్టము. విశ్వవిద్యాలయ చెట్టము, 2016" అను పదబంధమునకు బదులుగా "దాగ్ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయ చెట్టము, 2016" అను పదబంధమును ఉంచవలెను.
- 3. [పధాన చెట్ట్రము యొక్క 3వ పరిచ్చేదపు ఉపపరిచ్చేదములు (1) మరియు (3)లలోని "మౌల్వ్ 3వ పరిశ్చేదమునకు అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయము" అను పదములకు బదులుగా "దాగ్ర అబ్దుల్ హక్ ఉర్దూ సవరణ. విశ్వవిద్యాలయము" అను పదములను ఉంచవలెను.

మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయము అను పేరుతో కర్నూలులో ఉర్దూ విశ్వవిద్యాలయమును స్థాపించుటకు ఆంధ్రప్రదేశ్ ప్రభుత్వము, మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయ చట్టము, 2016 (2016లోని 13వ చట్టము)ను చేసినది.

దాగ ఎమ్. అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయము, దాగ మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయము అను రెండు పేర్లు సరైనవి కావు అని కర్నూలులోని మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయ వైస్ ఛాన్సలరు తెలియజేశారు. ఇంకనూ స్పష్టంగా చెప్పాలంటే దాని సరైన పేరు "దాగ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయము" అని తెలియజేశారు.

ఆ పేరు యొక్క రెండు లక్షణములు ఈ క్రింది విధముగా ఉన్నాయి:

- (1) మౌల్వీ అబ్దుల్ హక్ అనే అతను పాకిస్తాన్కు వలసవెళ్లి పోయారు. అతనిని బాబాయ్ ఉర్దూ అని పిలిచేవారు. ఆయన ప్రసిద్ధ ఇంగ్లీషు – ఉర్దూ నిఘంటువును తయారుచేసిన వారిలో ఒకరు. ఆయన ఉర్దూ భాషకు మరియు దాని సాహిత్యము అభివృద్ధికి ఎంతో కృషి చేశారు.
- (2) కర్నూలులోని దాగ అబ్దుల్ హక్ అనే అతను లోకోపకారి మరియు కర్నూలులోని ఉస్మానియా కళాశాల యొక్క వ్యవస్థాపకుడు. వాటికి తోడు, ఆయన మద్రాసు విశ్వవిద్యాలయ ఈ.సి. మెంబరుగా కూడా పనిచేశారు. అల్ప సంఖ్యాకుల వర్గానికి చెందిన వారి విద్యాభివృద్ధికి చేసిన కృషి మూలంగానే ఆయన బాగా ఖ్యాతి గడించడం జరిగింది.

తదనుసారంగా, ప్రభుత్వము మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయ చట్టము, 2016ను తగురీతిగా సవరించుట ద్వారా, మౌల్వీ అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయము యొక్క పేరును మార్పుచేయడానికి నిర్ణయించి తద్వారా డాగి అబ్దుల్ హక్ ఉర్దూ విశ్వవిద్యాలయముగా పేర్కొనడం జరిగింది.

ఈ బిల్లు, పై నిర్ణయమును అమలుపరచుటకు ఉద్దేశిస్తున్నది.

గంటా శ్రీనివాసరావు, మానవ వనరుల అభివృద్ధి శాఖ మంత్రి.